

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/4824/2020

This the 15th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Abdul Rehman s/o Ghulam Khan, r/o Malwas, Tehsil & District Doda.

.....Applicant

(Advocate:- None)

Versus

1. State of J&K Commissioner Secretary Education Department, Civil Secretariat, Jammu.
2. Commissioner Secretary, Health & Medical Education Department, Civil Secretariat, Jammu.
3. Deputy Commissioner, Doda.
4. Assistant Commissioner, Revenue, Doda.
5. Chief Education Officer, Doda.

.....Respondents

O R D E R [O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference.



2. Even on the last dates of hearing i.e. 2.3.2021 & 11.3.2021, nobody had joined the video conference on behalf of the applicant and the case was again listed today i.e., 15.03.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed in default for non-appearance of applicant.

(ANAND MATHUR)
MEMBER (A)

KKS

(RAKESH SAGAR JAIN)
MEMBER (J)